



BEFORE THE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

[THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)]

ORIGINAL APPLICATION NO.111 OF 2024 (WZ)

**News item titled “Layer of toxic foam floats
On surface of Indrayani River in Pune”,
Appearing in Hindustan times dated 12.02.2024**

Versus

Maharashtra Pollution Control Board & Ors. Respondents

WITH

ORIGINAL APPLICATION NO.15 OF 2025 (WZ)

Pratik Dnyanoba Wanjale Applicant

Versus

Central Pollution Control Board & Ors. Respondents

WITH

ORIGINAL APPLICATION NO.189 OF 2024 (WZ)

Sadananda Heggadal Math Applicant

Versus

State of Maharashtra & Ors. Respondents

AFFIDAVIT IN REPLY OF RESPONDENT NO. 12

A handwritten signature in blue ink, appearing to be 'Pratik Wanjale', located at the bottom left of the page.

I Rajesh Kumar, Age: 59 years, working as Chief Secretary, Government of Maharashtra do hereby state on solemn affirmation as under:

1. I respectfully submit that, I am filing this Affidavit in Reply pursuant to the Orders dated 17.03.2025 & 11.06.2025 of this Hon'ble Tribunal. I crave liberty to file additional affidavit if deemed necessary or if so directed by this Hon'ble Tribunal.

2. I say and submit that, vide Order dated 17.03.2025 this Hon'ble Tribunal has directed that,

“12. From perusal of all the reply affidavits, which have come so far on record, it appears that most of the Respondents, i.e. PMRDA, PCMC and other respondents, are suffering from lack of funds and therefore, we deem it appropriate to implead the Chief Secretary, State of Maharashtra as Respondent No.12 in the present Original Application because it is difficult for us to understand as to who is actually responsible for grant of funds. Therefore, we direct the Registry of this Tribunal to implead the said Authority as Respondent No.12 and place on record an amended memo of parties. Thereafter, issue notice to the newly impleaded respondent, returnable within four weeks. Registry shall serve all the relevant documents including the orders passed in the present Original Application to the newly impleaded respondent within a week with a direction to them to submit their reply affidavit within four weeks.”

3. Similarly vide Order dated 11.06.2025 this Hon'ble Tribunal directed –

“We had directed the Registry to implead the Chief Secretary, State of Maharashtra as respondent No.12, which has been done, which is evident from the amended memo of



Rajesh Kumar

parties and it also appears that the notice sent to the Chief Secretary through e-mail as well as registered post, but none has appeared from her side, despite sufficient service. Therefore, we direct the learned Registrar of this Tribunal to write a letter to the Chief Secretary, State of Maharashtra directing her to show cause as to why no one has appeared to represent her before us today in compliance with our previous order and to ensure that somebody appears on her behalf before us on the next date along with the reply-affidavit in the matter, failing which we will be left with no option but to direct personal appearance of the Chief Secretary before us through VC.”

4. I say and submit that, the Urban Development Department was instructed to appoint Adv. Aniruddha Kulkarni to represent Chief Secretary, State of Maharashtra, before this Hon'ble Tribunal. However, due to miscommunication, it was not conveyed to Adv. Aniruddha Kulkarni and therefore he could not appear on 11.06.2025.

5. I say and submit that, there was/is no intention of the present deponent to disregard the directions of this Hon'ble Tribunal. With due respect it is submitted that, since reply is being filed herewith, show cause issued against me may kindly be withdrawn.

6. I say and submit that, in compliance of the Order dated 17.03.2025 of this Hon'ble Tribunal, a meeting of all the stakeholders was convened by the then Chief Secretary on 22.05.2025. Pune Metropolitan Region Development Authority (PMRDA) and Pimpri Chinchwad Municipal Corporation (PCMC) had informed that they have submitted separate



P. P. P.

Detailed Project Reports (DPRs) to the National River Conservation Directorate (Ministry of Jal Shakti, Department of Water Resources, River Development & Ganga Rejuvenation, Government of India) for the conservation of the Indrayani River.

I say and submit that, most of the Indrayani riverbed passes through the Pune Metropolitan Region Development Area. Therefore, for the conservation, revitalization and rejuvenation of the Indrayani river, instructions have been issued in this meeting to the Commissioner, Pune Metropolitan Region Development Authority, to prepare a comprehensive proposal for the purpose, under the River Improvement Programme of the Government of India for the management of domestic sewage for urban and rural areas on the banks of the Indrayani river.

Copy of the Minutes of the meeting dated 22.05.2025 is annexed herewith and marked as **Exhibit R-I**.

7. I say & submit that, in the another meeting of the Secretary Committee dated 16.07.2025, it was decided that, a Detailed Project Report including Interceptor Sewer Network and Sewage Treatment Plant (STP) for seven villages, shall be prepared for submitting to the Government of India.

8. I say and submit that, accordingly, a detailed Project Report with the approximate estimated cost of Rs. 1797 Crores has been prepared and



(Signature)

submitted to the National River Conservation Directorate on 11.08.2025, for approval under National River Conservation Plan (NRCP).

The copies of the minutes of the meeting dated 16.07.2025 and the letter dated 11.08.2025 of the Department of Environment and Climate Change are annexed herewith and marked as **Exhibit R-II** and **Exhibit R-III** respectively.

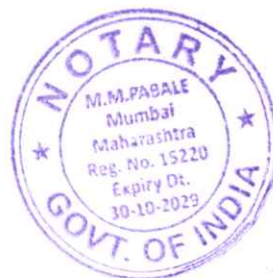
9. I say and submit that, since the applicable scheme pertains to the Central Government, there is no concrete time-bound information available to this office as to when the said proposal will be approved, and when the funds will be made available in this regard.

10. I say and submit that, the Government of Maharashtra is pursuing with the Central Government for the approval to the proposal and shall undertake the necessary steps after the approval by the Central Government.

Hence, this Affidavit.

Dated: 29.08.2025

Place: Mumbai.




DEPONENT

VERIFICATION

I, Rajesh Kumar, Age: 59 years, working as Chief Secretary, Government of Maharashtra, do hereby state on solemn affirmation that whatever stated herein above is true to the best of my knowledge and based upon the information derived from the official records made available to me.

Solemnly affirmed at Mumbai on this **29 AUG 2025** day of August, 2025.



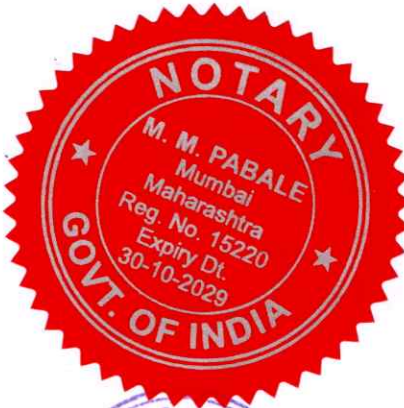
Rajesh Kumar

(Rajesh Kumar)
Chief Secretary,
Government of Maharashtra

Identified by:

Bhongade
29/08/25

(Sagar Bhongade)
Deputy Secretary (Legal),
Chief Secretary Office,
Mantralaya, Mumbai.



BEFORE ME

Manish M. Pabale

MANISH M. PABALE
B.Sc. LL.M.
ADVOCATE & NOTARY (GOVT. OF INDIA)
04, Natwar Chambers,
94 Nagindas Master Road,
Fort, Mumbai - 400 001.

Drafted & Settled by:-



(Adv. Aniruddha Kulkarni)
Advocate for Respondent

NOTED & REGISTERED

Page No. *90/97* Sr. No. *909*
Date: **29 AUG 2025**





महाराष्ट्र शासन
नगर विकास विभाग

मादाम कामा मार्ग, हुतात्मा राजगुरु चौक,
मंत्रालय, मुंबई : ४०० ०३२.



Email ID : ud22-urban@mah.gov.in

क्रमांक: पीसीसी-२०२५/प्र.क्र.२३६/नवि-२२

दिनांक : ०५.०६.२०२५

प्रति,

१. अपर मुख्य सचिव (नवि-१), नगर विकास विभाग, मंत्रालय, मुंबई
२. प्रधान सचिव, पर्यावरण विभाग, मंत्रालय, मुंबई
३. आयुक्त, पीएमआरडीए, पुणे
४. सदस्य सचिव, महाराष्ट्र प्रदूषण नियंत्रण महामंडळ, मुंबई
५. आयुक्त, पिंपरी चिंचवड महानगरपालिका, पिंपरी, पुणे
६. जिल्हाधिकारी, पुणे
७. मुख्याधिकारी, लोनावळा, तळेगाव दाभाडे, आळंदी, शिरूर नगरपरिषद/ वडगाव व देहू नगरपंचायत, पुणे

विषय : National Green Tribunal Western Zone Pune OA No १११ of २०२४ WZ - earlier application No २७३ of २०२४ (PB) News item titled Layer of toxic foam floats on surface of Indrayani River in Pune Appearing in Hindustan times Dated १२.०२.२०२४ V/s Maharashtra Pollution Control Boards & Ors.

महोदय,

उपरोक्त विषयाबाबत मा. मुख्य सचिव यांच्या अध्यक्षतेखाली दि.२२.०५.२०२५ रोजी संपन्न झालेल्या बैठकीचे इतिवृत्त माहिती व पुढील आवश्यक त्या कार्यवाहीसाठी सोबत पाठविण्यात येत आहे.

आपला,

(शिवाजी बा. चव्हाण)

कार्यासन अधिकारी, महाराष्ट्र शासन

सोबत: वरीलप्रमाणे

प्रत,

- १) मा. मुख्य सचिव, यांचे वरीष्ठ स्वीय सहायक, मंत्रालय, मुंबई.
- २) उप सचिव (नवि-२२/नवि-१८), यांचे स्वीय सहायक, नगर विकास विभाग, मंत्रालय, मुंबई.
- ३) निवडनस्ती.

मा.मुख्य सचिव यांच्याकडील दि.२२.०५.२०२५ रोजीच्या बैठकीचे इतिवृत्त

दि.१२.०२.२०२४ रोजीच्या हिंदुस्थान टाइम्स या वर्तमानपत्रातील "Layer of Toxic Foam Floats on Surface of Indrayani River in Pune" या विषयाबाबत प्रसिध्द झालेल्या बातमीच्या अनुषंगाने मा. राष्ट्रीय हरित लवाद, पुणे येथे मूळ अर्ज क्र.१११/२०२४ दाखल करण्यात आलेला आहे. सदर मुळ अर्जामध्ये मा. राष्ट्रीय हरित लवादाने दि.१७.०३.२०२५ च्या आदेशान्वये मा. मुख्य सचिव यांना प्रतिवादी क्र.१२ केले असून प्रस्तुत प्रकरणी ४ आठवड्यात शपथ पत्र दाखल करण्याचे आदेश दिले आहे. सदर मुळ अर्जातील इंद्रायणी नदीकाठावरील महानगरपालिका, नगरपरिषद, नगरपंचायती, कॅन्टॉन्मेंट बोर्ड तसेच महाराष्ट्र प्रदुषण नियंत्रण महामंडळ, PMRDA इत्यादींना प्रतिवादी केले आहे. मा.हरीत न्यायाधिकरणाच्या आदेशाच्या अनुषंगाने नगर विकास विभाग (नवि-१) व पर्यावरण विभाग यांच्यासह सर्व प्रतिवादींची बैठक मा. मुख्य सचिव यांच्या अध्यक्षतेखाली दि.२२.०५.२०२५ रोजी आयोजित करण्यात आली होती. सदर बैठकीस खालील अधिकारी उपस्थित होते.

१. श्री.असिम गुप्ता, अपर मुख्य सचिव (नवि-१), नगर विकास विभाग, मंत्रालय, मुंबई
२. डॉ.के.एच.गोविंदराज, प्रधान सचिव (नवि-२), नगर विकास विभाग, मंत्रालय, मुंबई
३. श्रीमती विनीता वेद-सिंगल, प्रधान सचिव, पर्यावरण विभाग, मंत्रालय, मुंबई
४. श्री.योगेश म्हसे, आयुक्त, पीएमआरडीए, पुणे (व्हीसीव्दारे)
५. डॉ.अविनाश ढाकणे, सदस्य सचिव, महाराष्ट्र प्रदुषण नियंत्रण महामंडळ, मुंबई
६. श्री.शेखर सिंह, आयुक्त, पिंपरी चिंचवड महानगरपालिका, पिंपरी, पुणे (व्हीसीव्दारे)
७. श्री.जितेंद्र डूडी, जिल्हाधिकारी, पुणे (व्हीसीव्दारे)
८. श्री.अशोक साबळे, मुख्याधिकारी, लोनावळा नगरपरिषद, पुणे (व्हीसीव्दारे)
९. श्री.विजय सरनार्डक, मुख्याधिकारी, तळेगाव दाभाडे नगरपरिषद, पुणे (व्हीसीव्दारे)
१०. श्री.प्रविण निकम, मुख्याधिकारी, वडगाव व देहू नगरपंचायत, पुणे (व्हीसीव्दारे)
११. श्री.माधव खांडेकर, मुख्याधिकारी, आळंदी नगरपरिषद, पुणे (व्हीसीव्दारे)
१२. श्री.प्रितम पाटील, मुख्याधिकारी, शिरूर नगरपरिषद, पुणे (व्हीसीव्दारे)

प्रस्तुत बैठकीत आयुक्त, पिंपरी चिंचवड महानगरपालिका यांनी महानगरपालिका हद्दीतील इंद्रायणी नदीचे प्रदुषण रोखण्यासाठी व नदी संवर्धनासाठी करण्यात आलेल्या/ येत असलेल्या कार्यवाहीबाबतचे सादरीकरण केले. तसेच त्यासाठी आवश्यक निधीची मागणी राष्ट्रीय नदी संवर्धन संचालनालयाकडे करण्यात आली असल्याचे सांगितले. संपूर्ण इंद्रायणी नदी संवर्धनासाठी एकत्रित प्रस्ताव राष्ट्रीय नदी संवर्धन संचालनालयाकडे पाठवणे आवश्यक असल्याचे पर्यावरण विभागाने स्पष्ट केले.

अ.क्र.	मुद्दे	मा.मुख्य सचिव यांचे निर्देश	अंमलबजावणी करणारी यंत्रणा/विभाग
१.	नदी सुधार योजनेतून इंद्रायणी नदीसाठी निधीसाठी राष्ट्रीय नदी संवर्धन संचालनालयास	इंद्रायणी नदीच्या संवर्धनासाठी व पुनरुज्जीवनासाठी पीएमआरडीए क्षेत्रासाठी आयुक्त, पीएमआरडीए यांनी व पिंपरी चिंचवड महानगरपालिकेतील क्षेत्रासाठी आयुक्त, पिंपरी चिंचवड	१. पर्यावरण विभाग २. आयुक्त, पीएमआरडीए ३. आयुक्त, पिंपरी चिंचवड महानगरपालिका

	प्रस्ताव सादर करण्याबाबत.	महानगरपालिका यांनी निधीसाठी प्रस्ताव तयार करून पर्यावरण विभागास सादर करावे. पर्यावरण विभागाने एकत्रित प्रस्ताव राष्ट्रीय नदी संवर्धन संचालनालयास सादर करावा.	
२.	मा. राष्ट्रीय हरित न्यायाधिकरणात शपथपत्र दाखल करणे	आयुक्त, पीएमआरडीए व आयुक्त, पिंपरी चिंचवड महानगरपालिका यांनी शपथपत्राचा मसुदा सादर करावा पर्यावरण विभागाने शपथपत्र दाखल करण्याबाबत कार्यवाही करावी.	१. पर्यावरण विभाग २. आयुक्त, पीएमआरडीए ३. आयुक्त, पिंपरी चिंचवड महानगरपालिका
३.	नदी संवर्धन व नदी प्रदूषण	नदी संवर्धन अत्यंत महत्त्वाचे असून त्यासाठी उपाययोजना करणे आवश्यक आहे. तसेच, प्रदूषणाचे स्रोत ओळखून त्यावर तत्काळ कार्यवाही करावी.	१. आयुक्त, पीएमआरडीए २. आयुक्त, पिंपरी चिंचवड महानगरपालिका ३. मुख्याधिकारी, लोनावळा, तळेगाव दाभाडे, आळंदी, शिरूर नगरपरिषद/ वडगाव व देहू नगरपंचायत
४.		सर्व नगरपरिषद, महानगरपालिका यांनी आपल्या शहरातील सांड पाणी बिना-प्रक्रिया कुठल्याही जल स्रोतात मिसळणार नाही याची दक्षता घ्यावी.	१. आयुक्त, पीएमआरडीए २. आयुक्त, पिंपरी चिंचवड महानगरपालिका ३. मुख्याधिकारी, लोनावळा, तळेगाव दाभाडे, आळंदी, शिरूर नगरपरिषद/ वडगाव व देहू नगरपंचायत



महाराष्ट्र शासन

पर्यावरण व वातावरणीय बदल विभाग

मादाम कामा मार्ग, हुतात्मा राजगुरु चौक, नवीन प्रशासकीय इमारत,
१५ वा मजला, मंत्रालय, मुंबई ४०० ०३२

ईमेल : cnvest.a-mh@mah.gov.in

दूरध्वनी क्र. - ०२२-२२८५४७०७

क्रमांक : बैठक - २०२५/प्र.क्र.२९/तां.क.३

दिनांक :- ११/०८/२०२५.

प्रति,

- १) मा.प्रधान सचिव (नवि-२), नगरविकास विभाग, मंत्रालय, मुंबई.
- २) मा.प्रधान सचिव, पाणी पुरवठा व स्वच्छता विभाग, मंत्रालय, मुंबई.
- ३) मा.प्रधान सचिव, ग्राम विकास विभाग, मंत्रालय, मुंबई.
- ४) मा.प्रधान सचिव, उद्योग ऊर्जा व कामगार विभाग, मंत्रालय, मुंबई.
- ५) सदस्य सचिव, महाराष्ट्र प्रदूषण नियंत्रण मंडळ, शीव, मुंबई.
- ६) महानगर आयुक्त, पुणे महानगर प्रदेश विकास प्राधिकरण, पुणे.
- ७) आयुक्त, पिंपरी चिंचवड महानगरपालिका, पिंपरी, पुणे.
- ८) संचालक, नगर रचना प्रशासन, वरळी, मुंबई.
- ९) सदस्य सचिव, महाराष्ट्र जीवन प्राधिकरण, मुंबई.
- १०) संचालक, राष्ट्रीय पर्यावरण अभियांत्रिकी संशोधन संस्था (निरी), मुंबई.
- ११) संचालक, विभाग प्रमुख, व्ही.जे.टी.आय., मुंबई.
- १२) विभाग प्रमुख, पर्यावरण, आय.आय.टी. मुंबई.
- १३) संचालक, सी.आय.आय. मुंबई.

विषय : राष्ट्रीय/ राज्य नदी संवर्धन योजनेतर्गत सचिव स्तरावरील प्रदत्त समितीच्या बैठकीचे
इतिवृत्त..

महोदय/ महोदया,

नदी संवर्धन योजनेतर्गत मा.सचिव, पर्यावरण व वातावरणीय बदल यांच्या अध्यक्षतेखालील सचिव
स्तरावरील प्रदत्त समितीच्या बुधवार दिनांक १६.०७.२०२५ रोजी दुपारी ०३.०० वाजता आयोजित बैठकीचे
इतिवृत्त आवश्यक त्या कार्यवाहीस्तव यासोबत जोडून पाठविण्यात येत आहे.

आपला,


(निलेश पोतदार)

शा.श्रे.२ तथा अवर सचिव

सोबत- वरीलप्रमाणे.

प्रत माहितीस्तव:- १. मा.सचिव, पर्यावरण व वातावरणीय बदल यांचे स्वीय सहायक, मंत्रालय, मुंबई.

राष्ट्रीय/ राज्य नदी संवर्धन योजनेंतर्गत मा.सचिव (पर्यावरण व वातावरणीय बदल) यांच्या अध्यक्षतेखाली दि.१६.०७.२०२५ रोजी आयोजित सचिव स्तरावरील प्रदत्त समितीच्या बैठकीचे इतिवृत्त

राष्ट्रीय/ राज्य नदी संवर्धन योजनेंतर्गत मा.सचिव (पर्यावरण व वातावरणीय बदल) यांच्या अध्यक्षतेखाली दि.१६.०७.२०२५ रोजी आयोजित सचिव स्तरावरील प्रदत्त समितीच्या बैठकीसाठी उपस्थितांचा हजेरीपट "प्रपत्र - अ" नुसार यासोवत जोडण्यात येत आहे.

बैठकीच्या सुरुवातीला मा.सचिव (पर्यावरण व वातावरणीय बदल विभाग) यांनी बैठकीस उपस्थित असलेल्या सचिव स्तरावरील प्रदत्त समितीच्या सदस्यांचे स्वागत केले. तदनंतर सचिव स्तरावरील प्रदत्त समितीच्या बैठकीत पुढील वावी विचारात घेण्यात आल्या -

अ) राष्ट्रीय नदी संवर्धन योजनेंतर्गत प्राप्त नवीन नदी संवर्धन प्रस्ताव (एकूण ०२) -

अ. क्र.	नदीचे नाव	स्थानिक स्वराज्य संस्थेचे नाव	अंदाजित रक्कम
१.	इंद्रायणी नदी	१. पुणे महानगर प्रदेश विकास प्राधिकरण २. पिंपरी चिंचवड महानगरपालिका	१६३९.००
२.	पवना नदी	१. पुणे महानगर प्रदेश विकास प्राधिकरण २. पिंपरी चिंचवड महानगरपालिका	९७८.००

१. इंद्रायणी नदी संवर्धनाचा प्रस्ताव -

केंद्र शासनाच्या राष्ट्रीय नदी संवर्धन योजनेंतर्गत (NRCP) पुणे महानगर प्रदेश विकास प्राधिकरण (PMRDA) व पिंपरी चिंचवड महानगरपालिका (PCMC), पुणे यांचा पुणे शहरातील इंद्रायणी नदी प्रदूषण प्रतिबंध व नदी पुनरुज्जीवन करण्यासाठीचा रुपये १६३९/- कोटी इतक्या रकमेचा एकत्रित सविस्तर प्रकल्प अहवाल आयुक्त, पिंपरी चिंचवड महानगरपालिका यांचेमार्फत सचिव स्तरावरील प्रदत्त समितीसमोर सादर करण्यात आला.

❖ प्रस्तावित कामे व निधी-

Sr. no.	Project Components (PMRDA+PCMC)	Project Cost (Rs. Crores)
1	For PMRDA Region i/c interception diversion lines 2.6 km. Nall tapping 26 nos., Pumping Stations (1nos.), STP's total capacity 30 MLD at 16 nos. of location, packaged STP's at 15 nos. and allied works etc.	671
2.	For PCMC Region i/c new sewer lines, replace, realign (351 kms), including chambers repairs, new chambers, House Service connections, 160 MLD new STP's (at 3 nos.	960

locations) and upgradation of existing 4 nos. of STP's and allied works	
Net Project Cost (Rs. Crores)	1631

• **Project Components for PMRDA Region (671 Crore)-**

Sr. No.	Description of Works Components	Cost (Rs. Lakh)
	Rural Areas	
	I & D for STP works for big villages & Dehu Nagar Panchayat	
	a) Nala Tapping arrangement including Concrete section	
	i. Kusgaon Bk.	10.14
	ii. Kamshet- Khadkale	7.03
	iii. Induri	11.09
	iv. Induri IPs (Civil + E&M)	100.19
	v. Dehu	14.48
	Sub-Total -A1	142.93
	b) Sewer laying for interception and Diversion of Existing Drains	
	Kusgaon Village	
	i. Interceptor Sewer NP3 RCC pipeline of size 400 mm dia of length – 80 m	6.95
	ii. Effluent treated waste water line NP3 RCC pipe 400 mm dia. from STP to river of length – 60 m	5.52
	Khadkale village	
	i. Interceptor Sewer NP3 RCC pipeline of size 300 mm dia of length – 170 m	15.20
	ii. Interceptor Sewer NP3 RCC pipeline of size 400 mm dia of length – 250 m	18.39
	iii. Effluent treated waste water line NP3 RCC pipe 400 mm dia. from STP to river of length – 180 m	10.45
	Induri Village	
	i. Interceptor Sewer NP3 RCC pipeline of size 400 mm dia of length – 10 m	0.56
	ii. Interceptor Sewer NP3 RCC pipeline of size 400 mm dia (MH 2-4 to) of length – 375 m	24.66
	iii. Interceptor Sewer NP3 RCC pipeline of size 400 mm dia (MH – 4 to STP) of length – 25 m	1.77
	iv. Effluent treated waste water line NP3 RCC pipe 400 mm dia. from STP to river of length – 50 m	3.35
	v. Rising main from IPS Induri to MH-2 – DI k9 pipe of 200 mm dia -150 m length	7.04
	Sub-Total -A2	93.89
	c) STPs	
	i. Kusgaon Bk. STP of Capacity 1.0 MLD SBR	275.00
	ii. Kamshet-Khadkale STP of Capacity	
	B) 2 MLD capacity SBR	450.00
	iii. Induri – STP of capacity 2 MLD SBR	450.00

	Total Cost for STP Plants – Sub -Total -A3	1175.00
	15 Villages (13 UFC Villages + 2 Rural villages)	
	Nala Tapping of 22 No. drains @ 1.39 lacs/drain	30.62
	1. Sewer laying for interception and Diversion of Existing Drains in UGC & Rurala Villages	
	Interceptor Sewer NP3 RCC pipeline of size 200 mm dia of – 310 m length each	17.60
	Interceptor Sewer NP3 RCC pipeline of size 300 mm dia of – 1395 m length each	106.61
	Interceptor Sewer NP3 RCC pipeline of size 400 mm dia of – 400 m length each	29.20
	Effluent treated waste water line NP3 RCC pipe 300 mm dia. from STP to river / drain	49.34
	2. MBBR & SBR STPs in 13 UGC & 2 Rural Villages	2008.69
	Total cost for 15 small villages Sub-Total – A4	2242.06
	Sub-Total A= A1+A2+A3+A4	3653.87
B)	Urban Areas	
	a) Lonavala Sewerage Scheme	
	i. Lonavala STP – 9 Decentralized STPs (I. Wetland Technology by IIT Bombay)	3336.14
	ii. Upgradation of 6 MLD STP	280.22
	Sub-Total -B1	3616.36
	b) Dehu Nagar Panchayat Sewerage Scheme	
	SBR 8.0 MLD STP and its components (Pump House Rising Main, etc.)	6495.51
	C) I & D and STP works- Vadgaon (Nagar Panchayat)	
	i. Nala Tapping arrangement including Concrete section (Drain no. 1+2,3&4)	22.97
	ii. Interception Sewer – NP3 RCC pipeline of size 300 mm dia of length -50 m	6.07
	iii. Interception Sewer – NP3 RCC pipeline of size 300 mm dia of length -70 m	6.29
	iv. Interception Sewer – NP3 RCC pipeline of size 400 mm dia of length -130 m	15.49
	v. Effluent treated line NP3 RCC pipe 300 mm dia. from STP to river of length – 60m	4.88
	vi. Effluent treated line NP3 RCC pipe 400 mm dia. from STP to river of length – 50m	4.79
	vii. STP of capacity 2 MLD SBR	450.00
	viii. STP of capacity 1MLD SBR	275.00
	Sub-Total -B2	7281.01
	d) Sewerage Scheme including STPs -Dehuroad Cantonment Board	5014.31
	f) Alandi Municipal Council Sewerage Scheme	
	Under Ground sewerage scheme (South Zone)	1694.17
	Sub-Total -B3	6708.48

	Sub-Total -B= B1+B2+B3	17605.85
C)	Solid Waste management Cost - Urban	
i)	URBAN AREAS	
	a) Alandi Bio-Gas plant 8 TPD including	79.80
	b) Cost for Solid Waste Management for Dehu	753.82
	c) Provision for grill work on road bridges	402.70
	Sub-Total -C	1236.32
D)	Eutrophication Control	
	a) Dredging Cost for Removal of Eutrophication	2862.85
	b) Cost for Phyco Remediation for Removal of Eutrophication	1193.42
	Sub-Total -D	4056.27
E)	Approach Roads for STPs (20.nos.)	
	For Big Villages SBR + Small Villages Package STPs	385.98
	i. Boundary Walls for STPs (20 nos)	
	ii. For Small Villages and Big Villages	239.86
	iii. D.G. Set cost inclusive of AMC Panels for Package STPS (14 nos.)	87.60
	Sub-Total -E	713.44
F)	Non- Sewerage Works	
	a) Provision for incinerator for animal at Lonavala	164.08
	Sub-Total -F	164.08
G)	Solar Power Plant for IPS and STPs (4 Big Villages 6 nos.)	33.61
	Solar Power Plant for STPs (15 Villages) 15 Nos.	48.36
	Sub-Total -G	81.97
H)	Sub-Total A+B+C+D+E+F+G	27511.80
	Price Escalation @ 10% of work cost	2751.18
	Project Management Consultancy Services @5%	1375.59
	Total Capital Cost +Price Escalation + PMC charges	31638.57
	Grand Total upto -G-18% GST to Work cost	5694.94
	GST work for 50.0 lacs.of E&M work (28%-18%=10%) for Alandi Biogas Plant	5.00
	Labour cess @ 1% on work cost	302.63
	Land Acquisition for STPs in villages	4248.10
	Total Capital Cost.	41889.24
I)	Centage @ 8% charges of sub Total (i)	2200.94
	Cost of Work on Which No Centage Will be admissible	
	a) Communication & Public Outreach @1% of Work cost	275.12
	b) Third Party Inspection. quality control and vetting of design @ 1% of work cost	275.12
	c) Environmental and Social Assessment and Management Plan (ESAMP) @1.5% of work cost	412.68
J)	Total Cost (J)	45053.10
K)	Power Supply and Misc. Items	
i)	For Dehu Nagar Panchayat	
	a) Suction cum Jetting machine	60.00
	b) Utility Shifting	50.00
	c) Power Supply & MSEDCL Charges	50.00

ii)	For Other Urban Local Bodies	
	a) Suction cum Jetting machine	660.00
iii)	Power Supply & MSEDCL Charges for 6 STPs in 3 Big villages, Markal and Vadgaon Nagar Panchayat STP (LS)	300.00
iv)	Power Supply & MSEDCL Charges for 14 STPs+ 1.IPS in 14 small villages (LS)	37.50
	Sub-Total -k	1157.50
L)	Total estimate Cost J+K	46210.60
M)	O & M Cost for (3 Big villages + Induri IPS + 1 Nagar Panchayat) for 15 years	2737.58
	Electrical Cost for (3 big villages ++ Induri IPS + 1 Nagar Panchayat) for 15 years	1346.05
N)	O & M Cost for 13 UGC & 2 Rural villages for 15 years	1772.17
	Electrical Cost for 13 UGC & 2 Rural villages for 15 years including GST	1855.50
O)	i. O & M for Dehu Cantonment Board for 15 years	1183.20
	ii. O & M for Dehu Nagar Panchayat 15 years for STP	1336.60
	iii. O & M for Lonavala IWT plant 15 years	6183.61
	iv. O & M for Lonavala 6 MLD MBBR plant (Upgradation Component only) for 15 years	777.71
	v. Total Diesel cost for 15 years	1190.74
P)	Total O & M Cost including 18% GST Sub-Total -M,N &O	16509.23
Q)	Total Electric and Diesel Charges for 15 years	4392.29
	Grand Total R= (L+P+Q)	67112.11

• **Project Components for PCMC Region (960 Crore)-**

Sr. no.	Project Components (A+B+C)	Project Cost (Rs. Crores)
1.	Sewerage Network upgradation and Improvement i/c new sewer lines, replace, realign (351 kms), including chambers, House Service connections etc. (A)	623
2.	Construction New 160 MLD STP's at 3 locations to fulfill the requirement of year 2031 i/c civil, mechanical, electrical works, Disk Filters and Ultra Filtration for Reuse Tertiary Treated Water -11 MLD (B)	265
3.	Modification and upgradation of Existing STP's along Indrayani River basin to improve STP discharge water quality as per latest MPCB/NGT norms (C)	72
	Net Project Cost (Rs. Crores) (A+B+C)	960

• **Cost of Sewer Network Upgradation - Project Component (A)**

Sr. No.	Sub-Work	Amount (Rs.)
---------	----------	--------------

1.	Excavation	78,55,20,145.25
2.	Pipe Supply Lowering laying & Hydraulic testing	65,02,10,809.07
3.	Murun bedding. Open timbering & Rubble stone soling	1,79,81,683.91
4.	Chambers – 70% Pre-cast 30% Brick work	73,02,24,785.40
5.	Composite Chamber	10,28,47,894.22
6.	Chamber Repairing	1,72,15,166.38
7.	Rectangular Chamber & SFRC Cover	78,25,901.35
8.	Dismantling Dead pipeline Underground cable	3,37,268.25
9.	Railway Crossing, National highway crossing & Nala crossing	7,07,60,718.26
10.	Dewatering	7,70,962.50
11.	Refilling	15,45,95,109.94
12.	Ventilating Shaft	31,284.00
13.	Transportation	15,78,91,089.13
14.	House Service Connection (HSC)	1,35,72,20,700.00
15.	Road Reinstatement	87,80,05,789.51
16.	Working Survey	21,78,673.06
17.	Testing Charges	19,490.00
	Total Cost of Work without GST, including RA, MJP DSR	4,93,36,37,470.23
	Add 5% for Contingencies	24,66,81,873.51
	Add 2% for work charge establishment	9,86,72,749.40
	Sub Total	5,27,89,92,093.14
	Add for GST as per Govt. Notification No. on part A of Sewer work only	95,02,18,576.77
	Total Cost (A)	6,22,92,10,669.91
	Say Crores	623

• **Cost of New Proposed STPs - Project Component (B)**

Sr.No.	Description	Amount (in Rs)
1.	A Part Civil Works (SBR)	
	Chikhali 40 MLD	41,18,94,000.00
	Dudulgaon 20 MLD	23,84,55,000.00
	Charholi 100 MLD	86,10,00,000.00
2.	Collection of Sum	7,86,54,411.00
	Pumping Main from PS Sump to Receiving Chamaber (L-100 mm. Dia:- 400 mm DI K-9)	36,62,198.00
	Rs A Part	1,59,36,65,609.00
	B Part Electrical Works (STP)	
3.	Pumps & allied pumping Works	15,75,28,761.86
	Tertiary Treatment Plant	
	Disc filter	
	Chikhali 40 MLD	6,79,39,000.00
	Dudulgaon 20 MLD	2,85,00,000.00
	Charholi 100 MLD	16,20,00,000.00
	Ultra Filtration	
	Chikhali 5 MLD	4,00,00,000.00
	Dudulgaon 1 MLD	80,00,000.00
	Charholi 5 MLD	4,00,00,000.00

	Total Rs	2,09,76,33,370.86
	Add 5% For Contingencies	10,48,81,668.50
	Add 2% for Work Charge establishment	4,19,52,667.42
	Sub Total Rs	2,24,44,67,706.82
	Add GST 18%	40,40,04,187.23
	Total Project Cost Rs	2,64,84,71,894.04
	Rs in Crore	264.85
	Say Rs. Crore	265

• Cost of Existing STP Upgradation - Project Component (C)

Sr. No.	Name of STP	Description	Cost (Cr)
1.	Chikhali STP Ph-I	New 40 MLD SBR STP Construction	39.23
2.	Chikhali STP Ph-II	Vertex grit mechanism, A2O Process, Disc filter, Sludge dewatering system with screw press, Digester modification/upgradation, gas & power generation existing equipment repair & required Electrical & Instrumentation works Etc.	16.36
3.	Charoli STP Ph-I	New inlet RCC channel construction, J Type, Mechanical Screen, Vertex grit mechanism, Turbo Blower with diffusers, Disc filter, Ozone system, Sludge dewatering with screw press & existing equipment repair & required Electrical & Instrumentation works Etc.	9.18
4.	Charoli STP Ph-II	Turbo Blower with diffusers, Disc filter, Sludge dewatering with screw press & existing equipment repair & required Electrical & Instrumentation works Etc	7.41
		Total (in Cr.)	72.18

• सचिव स्तरावरील प्रदत्त समितीचा निर्णय -

- पुणे महानगर प्रदेश विकास प्राधिकरण (PMRDA) व पिंपरी चिंचवड महानगरपालिका (PCMC), पुणे यांच्या प्रस्तावामध्ये समाविष्ट न करण्यात आलेल्या एकूण सात गावांसाठी इंटरसेक्टर सीवर नेटवर्क आणि सांडपाणी प्रक्रिया केंद्र (STP) नव्याने प्रस्तावित करण्यात यावे.
- पुणे महानगर प्रदेश विकास प्राधिकरण (PMRDA) व पिंपरी चिंचवड महानगरपालिका (PCMC), पुणे यांचेमार्फत स्वतंत्रपणे कामे प्रस्तावित न करता इंद्रायणी नदी संवर्धनाकरिता एकत्रित प्रकल्प अहवाल विभागास सादर करण्यात यावा जेणेकरून राज्य शासनातर्फे प्रकल्प अहवाल केंद्र शासनास सादर करणे शक्य होईल. सदर एकत्रित सविस्तर प्रकल्प अहवाल तयार करणे तसेच विभागास सादर करण्याच्या अनुषंगाने महानगर आयुक्त, पुणे महानगर प्रदेश विकास प्राधिकरण हे नोडल विभाग म्हणून काम पाहतील.

३. सदर बैठकीत समितीने इंद्रायणी संवर्धन प्रकल्पांच्या अनुषंगाने सुचविलेल्या सुधारणांना अनुसरून सुधारित सविस्तर प्रकल्प अहवाल विभागास तात्काळ सादर करण्यात यावा. सुधारित सविस्तर प्रकल्प अहवाल विभागास प्राप्त झाल्यानंतर सदर सुधारित सविस्तर प्रकल्प अहवाल केंद्र शासनास मान्यतेस्तव पाठविण्यात यावा.

२. पवना नदी संवर्धनाचा प्रस्ताव -

केंद्र शासनाच्या राष्ट्रीय नदी संवर्धन योजनेंतर्गत (NRCP) पुणे महानगर प्रदेश विकास प्राधिकरण (PMRDA) व पिंपरी चिंचवड महानगरपालिका (PCMC), पुणे यांचा पुणे शहरातील पवना नदी प्रदूषण प्रतिबंध व नदी पुनरुज्जीवन करण्यासाठीचा रुपये ९७८/- कोटी इतक्या रकमेचा एकत्रित सविस्तर प्रकल्प अहवाल आयुक्त, पिंपरी चिंचवड महानगरपालिका यांचेमार्फत सचिव स्तरावरील प्रदत्त समितीसमोर सादर करण्यात आला.

आयुक्त, पिंपरी चिंचवड महानगरपालिका यांनी राष्ट्रीय नदी संवर्धन योजनेंतर्गत पवना व इंद्रायणी नदी संवर्धनाचा एकूण रुपये १९२.८ कोटी इतक्या रकमेचा प्रस्ताव यापूर्वी दि. १६/०४/२०२५ रोजीच्या पत्राद्वारे केंद्र शासनास सादर केला असल्याचे तसेच सदर प्रस्तावामध्ये नमूद कामे सध्या सादर करण्यात येत असलेल्या सविस्तर प्रकल्प अहवालामध्ये नमूद करण्यात आली नसल्याचे नमूद केले.

❖ प्रस्तावित कामे व निधी-

Sr. no.	Project Components (PMRDA+PCMC)	Project Cost (Rs. Crores)
1.	For PMRDA Region i/c interceptor diversion lines 13.5 km, Nallappings, STP's total capacity 4.16 MLD at 15 nos. of locations, packaged STP's at 700 KLD, Floating Matter Arrester (FMA) at 6 locations and allied works etc.	218
2.	For PCMC Region i/c new sewer lines, replace, realign (288 kms), including chambers repairs, new chambers, House Service connections, 110 MLD new STP's (at 3 nos. locations) and upgradation of existing 06 nos. of STP's and allied works	760
Net Project Cost (Rs. Crores)		978

• Project Component for PMRDA Region (218 Crore) -

Sr. No.	Sub-Work	Amount (Rs.)
1.	Interception & Diversion Works	3,16,07,943.00
2.	Sewage Treatment Plants	17,36,22,700.00
3.	O & M for STP for 15 years	33,72,20,275.00
4.	Solid Waste Management & Treatment Plants	95,79,133.21
5.	O & M for SWM for 15 years	55,69,06,221.37
6.	Crematoria	12,42,88,000.00
7.	Floating Matter Arresters	1,17,46,292.00

8.	Public Awareness Program – 5 years period	3,76,00,000.00
	Total	1,28,25,70,564.58
	Add G.S.T. @ 18%	23,08,62,701.62
	Total With GST	1,51,34,33,266.20
	Add Contingencies 3%	4,54,02,997.99
	Add PMC Charges 5%	7,56,71,663.31
	Add for Percentage Charges @ 8% as per NGRBA Guidelines	12,10,74,661.30
	Land Acquisition Cost for (15 STP)	6,70,53,000.00
	Land Acquisition Cost for (14 SWM Cluster)	35,81,02,000.00
	Gross Cost of the Project	2,18,07,37,588.80

• **Project Component for PCMC Region -**

Sr.no.	Project Components (A+B+C)	Project Cost (Rs. Crores)
1.	Sewerage Network upgradation and Improvement i/c new sewer lines, replace, realign (351 kms), including chambers, House Service connections etc. (A)	430.38
2.	Construction New 160 MLD STP's at 3 locations to fulfill the requirement of year 2031 i/c civil, mechanical, electrical works, Disk Filters and Ultra Filtration for Reuse Tertiary Treated Water -11 MLD (B)	196.51
3.	Modification and upgradation of Existing STP's along Pawanaa River basin to improve STP discharge water quality as per latest MPCB/NGT norms (C)	132.69
	Net Project Cost (Rs. Crores) (A+B+C)	760

• **Cost of sewer network upgradation - Project Component (A)**

Sr. No.	Sub-Work	Amount (Rs.)
1.	Excavation	54,27,23,009.45
2.	Pipe Supply Lowering laying & Hydraulic testing	44,92,36,559.00
3.	Murun bedding, Open timbering & Rubble stone soling	1,24,23,708.89
4.	Chambers – 70% Pre-cast 30% Brick work	50,45,18,942.64
5.	Composite Chamber	7,10,58,545.09
6.	Chamber Repairing	1,18,94,114.95
7.	Rectangular Chamber & SFRC Cover	54,06,986.39
8.	Dismantling Dead pipeline Underground cable	2,33,021.70
9.	Railway Crossing, National highway crossing & Nala crossing	4,88,89,223.52
10.	Dewatering	5,32,665.00
11.	Refilling	10,68,11,166.87
12.	Ventilating Shaft	21,614.40
13.	Transportation	10,90,88,388.85
14.	House Service Connection (HSC)	93,77,16,120.00
15.	Road Reinstatement	60,66,22,181.84
16.	Working Survey	15,05,265.03
17.	Testing Charges	19,490.00

	Total Cost of Work without GST, including RA, MJP DSR	3,40,87,01,003.61
	Add 5% for Contingencies	17,04,35,050.18
	Add 2% for work charge establishment	6,81,74,020.07
	Sub Total	3,64,73,10,073.86
	Add for GST as per Govt. Notification No. on part A of Sewer work only	65,65,15,813.30
	Total Cost (A)	4,30,38,25,887.16
	Say Crores	430.38

• Cost of new proposed STPs - Project Component (B)

Sr.No.	Description	Amount (in Rs)
1.	A Part Civil Works (SBR)	
	Pimpri – 20 MLD	25,14,33,000.00
	Tathawade 40 MLD	41,18,94,000.00
	Punawale 50 MLD	50,27,40,000.00
2.	Collection of Sump	7,40,71,262.00
3.	Pumping Main from PS Sump to to Receiving Chamber (L-100 mm, Dia:- 400 mm DI K-9)	26,26,536.00
	Rs A Part	1,24,27,64,798.00
	B Part Electrical Works (STP)	
	Pumps & allied Pumping Works	14,07,05,389.00
	Tertiary Treatment Plant	
	Disc filter	
	Pimpri – 20 MLD	2,85,00,000.00
	Tathawade 40 MLD	6,79,39,000.00
	Punawale 50 MLD	5,25,00,000.00
	Ultra Filtration	
	Pimpri – 1 MLD	80,00,000.00
	Tathawade 1 MLD	80,00,000.00
	Punawale 1 MLD	80,00,000.00
	Total Rs	1,55,64,09,187.00
	Add 5% For Contingencies	7,78,20,459.35
	Add 2% for Work Charge establishment	3,11,28,183.74
	Sub Total Rs	1,66,53,57,830.09
	Add GST 18%	29,97,64,409.42
	Total Project Cost Rs	1,96,51,22,239.51
	Rs in Crore	196.51

• Cost of existing STP upgradation - Project Component (C)

Sr. No.	Name of STP	Description	Cost (Cr)
1.	Kasarwadi STP Ph-I	New inlet RCC channel construction, J Type, Mechanical screen, Vertex grit mechanism. A2O process, Disc filter, Sludge dewatering system with screw press, Digester modification/	27.60

		upgradation, gas, power generation & existing equipment repair, & required Electrical & Instrumentation works Etc.	
2.	Kasarwadi STP Ph-II	New inlet RCC channel construction, J Type, Mechanical screen, Vertex grit mechanism, A2O process, Disc filter, Sludge dewatering system with screw press, Digester modification/ upgradation, gas, power generation & existing equipment repair, & required Electrical & Instrumentation works Etc.	27.27
3.	Kasarwadi STP Ph-III	New inlet RCC channel construction, J Type, Mechanical screen, Vertex grit mechanism, Turbo Blower with diffusers, Disc filter, Sludge dewatering with screw press, existing equipment repair, & required Electrical & Instrumentation works Etc.	15.44
4.	Chinchwad STP	New inlet RCC channel construction, J Type, Oduor removal system, Vortex mechanism, Turbo Blower with diffusers, Disc filter, Sludge dewatering with screw press, existing equipment repair, & required Electrical & Instrumentation works Etc.	13.02
5.	Akurdi STP	Modification of inlet RCC, Mechanical Screen, Oduor removal system, Turbo Blower with diffusers, Disc filter, Sludge dewatering with screw press, existing equipment repair, & required Electrical & Instrumentation works Etc.	13.50
6.	Ravet STP	Inlet Channel Modifications, Mechanical Screen, Vertex grit mechanism, Turbo Blower with diffusers, Disc filter, Sludge dewatering with screw press, existing equipment repair & required Electrical & Instrumentation works Etc.	9.19
7.	Dapodi STP	Inlet Channel Modifications, Mechanical Screen, Vertex grit mechanism, Turbo Blower with diffusers, Disc filter, Sludge dewatering with screw press, existing equipment repair & required Electrical & Instrumentation works Etc.	9.00
8.	Sangavi STP	New inlet RCC Channel constructions, J Type Mechanical Screen, Disc filter, Sludge dewatering with screw press, existing equipment repair & required Electrical & Instrumentation works Etc	6.67
9.	Ultrafiltration System	Kasarwadi – 5 MLD, Chinchwad-2 MLD, Pimplenilakh -2 & Ravet -2 MLD (Total 11 MLD)	11.00
			132.69

• सचिव स्तरावरील प्रदत्त समितीचा निर्णय -

१. पवना नदी संवर्धनावावत राज्य शासनामार्फत नव्याने प्रस्ताव दाखल करण्यात येत असल्याने आयुक्त, पिंपरी चिंचवड महानगरपालिका यांनी राष्ट्रीय नदी संवर्धन योजनेंतर्गत यापूर्वी केंद्र शासनास सादर केलेल्या प्रकल्पातील कामे न वगळता या सविस्तर प्रकल्प अहवालामध्ये नमूद करण्यात यावीत व त्यानुसार सुधारित सविस्तर प्रकल्प अहवाल विभागास सादर करण्यात यावीत.
२. पुणे महानगर प्रदेश विकास प्राधिकरण (PMRDA) व पिंपरी चिंचवड महानगरपालिका (PCMC), पुणे यांच्या प्रस्तावामध्ये समाविष्ट न करण्यात आलेल्या एकूण सात गावांसाठी इंटरसेक्टर सीवर नेटवर्क आणि सांडपाणी प्रक्रिया केंद्र (STP) नव्याने प्रस्तावित करण्यात यावे.
३. पुणे महानगर प्रदेश विकास प्राधिकरण (PMRDA) व पिंपरी चिंचवड महानगरपालिका (PCMC), पुणे यांचेमार्फत स्वतंत्रपणे प्रस्तावातील कामे प्रस्तावित न करता पवना नदी संवर्धनाकरिता एकत्रित प्रकल्प अहवाल विभागास सादर करण्यात यावा जेणेकरून राज्य शासनातर्फे प्रकल्प अहवाल केंद्र शासनास सादर करणे शक्य होईल. सदर एकत्रित सविस्तर प्रकल्प अहवाल तयार करणे तसेच विभागास सादर करण्याच्या अनुषंगाने महानगर आयुक्त, पुणे महानगर प्रदेश विकास प्राधिकरण हे नोडल विभाग म्हणून काम पाहतील.
४. सदर बैठकीत समितीने पवना नदी संवर्धन प्रकल्पांच्या अनुषंगाने सुचविलेल्या सुधारणांना अनुसरून सुधारित सविस्तर प्रकल्प अहवाल विभागास तात्काळ सादर करण्यात यावा. सुधारित सविस्तर प्रकल्प अहवाल विभागास प्राप्त झाल्यानंतर सदर सुधारित सविस्तर प्रकल्प अहवाल केंद्र शासनास मान्यतेस्तव पाठविण्यात येईल.

आ) राज्य नदी संवर्धन योजनेंतर्गत प्राप्त नवीन नदी संवर्धन प्रस्ताव (एकूण १०) -

अ. क्र.	नदीचे नाव	स्थानिक स्वराज्य संस्थेचे नाव	प्रस्ताव दाखल करणारे संबंधित अधिकारी	अंदाजित रक्कम (रुपये)
१.	मोसम नदी	ग्रा. प. नामपूर, ता. वागलाण, जि. नाशिक	अति मुख्य कार्यकारी अधिकारी, जि.प. नाशिक	१६,२४,९४,३८९.००
२.	गुलाठी नदी	ग्रा.प. सौंदाणे. ता. मालेगाव, जि. नाशिक		६,४९,७९,६०८.००
३.	दोध्याडी नदी	ग्रा.प. दाभाडी, ता. मालेगाव, जि. नाशिक		११,६६,४४,०६४.००
४.	पांझरा नदी	मौ. कासारे ता. साक्री, जि. धुळे	अति मुख्य कार्यकारी अधिकारी, जि.प. धुळे	१४,३५,८४,२७९.०६

५.	खाम नदी	जि.प. छ.संभाजीनगर	मुख्य कार्यकारी अधिकारी, जि.प. छ.संभाजीनगर	१२,५३,१०,३५७.००
६.	दुधना नदी			१३,६१,९२,३६२.००
७.	घरणी नदी	नगरपंचायत शिरूर अनंतपाळ, जि. लातूर	मुख्याधिकारी, नगरपंचायत शिरूर अनंतपाळ,	१५,५१,४१,९५४.८९
८.	काळ नदी	माणगाव नगरपंचायत, ता. माणगाव, जि. रायगड	मुख्याधिकारी, माणगाव नगरपंचायत	२१,६०,०९,३३६.००
९.	तितूर व डोंगरी नदी	चाळीसगाव नगरपरिषद, जि. जळगाव	मुख्याधिकारी, नगरपरिषद, चाळीसगाव	१९,८५,३४,१५१.००
१०.	वेळ नदी	मौ. तळेगाव ढमढेरे, ता. शिरूर, जि. पुणे	उपमुख्य कार्यकारी अधिकारी (पंचायत) जि.प. पुणे	११,५७,१२,६४०.३२

• सचिव स्तरावरील प्रदत्त समितीचा निर्णय -

राज्य नदी संवर्धन योजनेंतर्गत प्राप्त उपरोक्त (१०) नदी संवर्धन प्रस्ताव पर्यावरण व वातावरणीय बदल विभाग शा.नि.क्र.संकीर्ण-२०११/प्र.क्र.२५/तां.क.१, दि.०१.०३.२०१४ नुसार विहित नमुन्यात नसल्याने उक्त शासन निर्णयामध्ये नमूद तरतूदीनुसार सुधारित प्रस्ताव सादर करण्याबाबत संबंधितांना कळविण्यात यावे.

“प्रपत्र - अ”

राष्ट्रीय/ राज्य नदी संवर्धन योजनेंतर्गत मा.सचिव (पर्यावरण व वातावरणीय बदल) यांच्या अध्यक्षतेखाली दि.१६.०७.२०२५ रोजी व्हिडीओ कॉन्फरन्सींगद्वारे आयोजित सचिव स्तरावरील प्रदत्त समितीच्या बैठकीसाठी उपस्थितांचा हजेरीपट

अ.क्र.	नाव	पदनाम	सचिव स्तरावरील प्रदत्त समितीचे अध्यक्ष/ सदस्य/ निमंत्रित सदस्य
१.	श्रीम. जयश्री भोज	सचिव, पर्यावरण व वातावरणीय बदल विभाग	अध्यक्ष
२.	श्री.अविनाश ढाकणे	सदस्य सचिव, महाराष्ट्र प्रदूषण नियंत्रण मंडळ	निमंत्रित सदस्य
३.	श्रीम. नेत्रा माणकामे	उप सचिव, पाणीपुरवठा व स्वच्छता विभाग	सदस्य
४.	श्री.बाबुराव असोले	अवर सचिव, ग्रामविकास विभाग	सदस्य
५.	श्री. ललीत शर्मा	कार्यकारी अभियंता, नगर प्रशासन संचालनालय, वरळी	सदस्य
६.	श्री.योगेश म्हसे	महानगर आयुक्त, पुणे महानगर प्रदेश विकास प्राधिकरण	-
७.	श्री.शेखर सिंग	आयुक्त, पिंपरी चिंचवड महानगरपालिका	-
८.	श्री.सु.कि.निकम	सह सचिव, पर्यावरण व वातावरणीय बदल विभाग	सदस्य सचिव

Government of Maharashtra

Environment and Climate Change Department
15 th Floor, New Administrativ Building,
Mantralaya, Mumbai- 400 032.

Telephone No.022-22854707

Email ID: envest.a-mh@mah.gov.in

No. : Ranayo.2025/C.R.29/T.C.3

Date :- 11/08/2025

To,

Hon. Deputy Director,
National River Conservation Directorate,
Department of Water Resource, River Development and Ganga Rejuvenation,
Ministry of Jal Shakti, Government of India,
New Delhi – 110 003.

Subject:-Revival and Conservation of Indrayani River and Pawana River in Pune
Metropolitan Region under National River Conservation Plan.

Reference :- Letter from Metropolitan Commissioner, Pune Metropolitan Region
Development Authority dated 18.07.2025.

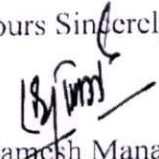
Respected Sir/ Madam,

Please find attached herewith the Detailed Project Report (Rs. 1797 Cr) for Indrayani
River and Detailed Project Report (Rs. 1171 Cr) for Pawana River as received from
Metropolitan Commissioner, Pune Metropolitan Region Development Authority (PMRDA)
and Municipal Commissioner, Pimpri Chinchwad Municipal Corporation, Pimpri, Pune.

2. The said proposals were submitted before the State Level Secretary Committee Meeting
which was held on 16.07.2025. As per the recommendations of the said State Level Secretary
Committee, the proposals for Indrayani River Conservation and Pawana River Conservation
are hereby submitted to your office for approval under National River Conservation Plan
(NRCP).

Thanks and Regards,

Yours Sincerely,


(Ramesh Manale)

Joint Secretary, Government of Maharashtra

Attachments:- Detail Project Report (DPR) submitted by Metropolitan Commissioner, Pune
Metropolitan Region Development Authority (PMRDA) and Municipal Commissioner, Pimpri
Chinchwad Municipal Corporation, Pimpri, Pune.

Copy for kind information to -

1. Hon. Secretary, Environment and Climate Change Department, Government of Maharashtra.
2. PS to Hon. Minister, Environment and Climate Change Department, Government of Maharashtra.
3. PS to Hon. Chief Secretary, Government of Maharashtra.
4. Municipal Commissioner, Pimpri Chinchwad Municipal Corporation, Pimpri, Pune.
5. Metropolitan Commissioner, Pune Metropolitan Region Development Authority (PMRDA).